MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
SECRETARIAT: MAHUD DEPARTMENT

N O T I F I C A T I O N
Imphal, the 24th April, 2026

No. BRD-401/1/2020-MAHUD-MAHUD: In supersession of all the notifications of this Government issued in this regard and in exercise of the powers conferred under Section 4 of the Shri Shri Govindaji Temple Act, 1972, as amended from time to time, the Governor of Manipur is pleased to reconstitute the Shri Shri Govindajee Temple Board consisting of the following members:

1.	Shri Y. Khemchand Singh, Hon'ble Chief Minister, Manipur	President
2.	Shri Th. Satyabrata, Hon'ble Speaker, Manipur Legislative Assembly	Vice-President
3.	Mayor, Imphal Municipal Corporation	Member
4.	Deputy Commissioner, Imphal East, Manipur	Member
5.	Deputy Commissioner, Imphal West, Manipur	Member
6.	Shri B. Biramangal Sharma, Uripok Yambem Leikai	Member
7.	Shri Kakchingtabam Brajamani Sharma, Kakching Khunou Thingam Bokul Leikai	Member
8.	Shri M. Balraj Sharma, Wangkhei Ningthem Pukhrimapal	Member
9.	Shri Ashem Inaoba Singh, Yaiskul Hirunghunba Leikai	Member
10.	Shri Rajkumar Dusari Gopal Singh, Keishamthong Top Leirak	Member
11.	Shri Hanjabam Tungeshor Sharma, Wangkhei Ningthem Pukhrimapal	Member
12.	Dr. Manoharmayum Himananda Sharma, Uripok Baschaspati Leikai	Member

2. The term of the Board shall be for a period of 3 (three) years from the date on which the constitution of the Board is notified in the official Gazette.

By Orders & in the name of the Governor,

SHARATH CHANDRA ARROJU,
Additional Secretary (MAHUD),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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